

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION NO.170/00358/2020

IN

ORIGINAL APPLICATION NO.170/00542/2019

DATED THIS THE 23RD DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Shri Chandrashekhar Nayak,
S/o Kataiah,
Aged about 50 years,
Deputy Conservator of Forests,
Territorial Range,
Davanagere
Residing at DCF Quarters, Davanagere 577 001

....Applicant

(By Advocate Shri B.O. Anil Kumar)

Vs.

1. Union of India,
Represented by its Secretary,
Department of Personnel, Public Grievances,
& Pension Department,
North Block,
New Delhi 110 001

2. The Union Public Service Commission,
Represented by its Secretary,
(Sangh Lok Seva Ayog)
Dholapur House,
Shahjahan Road,
New Delhi 110 069

3. The State of Karnataka,
Represented by its Principal Secretary,

Dept. of Personnel &
Administrative Reforms
Vidhana Soudha,
Bengaluru 560 001

4. Additional Chief Secretary to Government,
Forest, Ecology & Environment Department,
Multi Storied Buildings,
Bengaluru 560 001

....Respondents

(By Shri M.V. Ramesh Jois, Counsel for Respondents No. 3 & 4,
None for Respondents No. 1 and 2)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Miscellaneous Application 170/00358/2020 has been filed by the respondents for extension of six months' time to implement the order dated 20.12.2019 passed by this Tribunal in Original Application No. 170/00542/2019.

2. Shri B.O. Anil Kumar, learned counsel representing the original applicant, submitted that he has no objection in case two months more time is granted to the respondents to implement the order passed by this Tribunal.

3. In our considered view, the ends of justice will be met if two months more time is granted to respondents to implement the order dated 20.12.2019 passed by this Tribunal in Original Application No. 170/00542/2019.

4. Accordingly, the MA is partly allowed and the respondents are granted two months more time from today to implement the order dated 20.12.2019 passed by this Tribunal in Original Application No. 170/00542/2019.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/